BAN ON "NINE HOURS TO RAMA"

*238. SHRI DEOKINANDAN NARA-YAN: Will the Minister of HOME AFFAIRS be pleased to state the reasons' for which the novel entitled "Nine Hours to Rama" written by Stanley Wolport has been banned?

THE MINISTER OF STATE IN THE MINISTRY or HOME AFFAIRS (SHRI B. N. DATAR): The entry of this publication has been banned under section 19 of the Sea Customs Act, 1878, since it contains matter which is likely to outrage Indian sentiment.

MULTI-PURPOSE SCHOOLS IN THE COUNTRY

- •249. Shri DEOKINANDAN NARAYAN: Will the Minister EDUCATION be pleased to state:
- (a) the number of multi-purpose schools set up in the country, Statewise:
- (b) the multi-porpose schools selected for intensive development programme; and
- (c) the special features of the in tensive development programme the selected schools?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) A statement showing the number of multipurpose schools in different States and Union Territories is placed on the Table of the House.

- (b) The selection of multi-purpose schools for intensive development has not been completed so far.
- (c) The proposals for assistance in respect of each selected school are awaited from the State Governments and the Union Territories.

STATEMENT

Name of the	State	Number of purpose	Multi- Schools
I. Andhra Pradesh			53
2. Assam	G.		22
3. Bihar	4		74

Name of the Sta	ite	Number parpose		
4. Gujarat .				86
5. Jammu	and			
Kashmir .				25
6. Kerala				114
7. Madras .				246
8. Meharashtra	4			HID
9. Madhya Prade	sh .	•		26
10. Mysore		1= <	• •	118
11. Orissa .				- 3
12. Punjab	4.			141
13. Rajasthan .				95
14. Uttar Prades	h.			890
15. West Bengal				399
16. Delhi .				9
17. Tripura .	•			8
	TOTAL		•	2419

to Questions

SURVEY OF INDIA'S FOREIGN LIABILITIBB

- •251. SHRI A. D. MANI: Will the Minister of FINANCE be pleased testate:
- (a) whether the Reserve Bank of India recently undertook a survey of India's foreign liabilities and assets as at the end of 1961; and
 - (b) if so, the results of the survey?

THE DEPUTY MINISTER IN THB MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir. The Reserve Bank of India has undertaken a survey of India's foreign liabilities and assets as at the end of 1961.

(b) The results of the survey are likely to be available some time by the end of 1963 or early 1964.

DISPOSAL OF GOODS CONFISCATED BY **CUSTOMS AUTHORITIES**

*Z52. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

- (a) whether there is any procedure for the disposal of goods confiscated by Customs authorities from those who try to enter India by sea, air or rail;
- (b) if so, whether the confiscated watches have been sold in large numbers in the last six months; and